

(J.H.C. Sch. 1-7)

From:

**Ravi Ranjan**

Registrar (Administration) I/c,  
High Court of Jharkhand,  
Ranchi.

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File No. XXII(6)/1/2023-24/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To

The Principal District & Sessions Judges,  
**Hazaribagh, Ramgarh, Chatra & Koderma.**

Sub.-: Nomination of all Judicial Officers for participating in 5<sup>th</sup> **Regional Conference for Cluster 05 (RC-5).**

Sir,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate all the Judicial Officers of your Judgeship for participating in one day **Regional Conference for Cluster 05 (RC-5)** scheduled to be held on **28<sup>th</sup> January, 2024** in **Vivekanand Auditorium, Vinoba Bhave University, Hazaribagh.**

The Court has further been pleased to direct you to retain sufficient no. of officers for remand & urgent purposes and exempt those officers, who have already been granted Earned Leave/ Commuted Leave/ Maternity Leave/ Paternity Leave.

All the nominated officers are directed to report at the venue at 09:00 A.M. to 9:30 A.M. in proper dress. Arrangement for their breakfast and lunch shall be at the venue.

This is for information & communication to the officers concerned.

Yours sincerely,

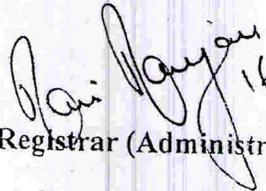
Sd/-Ravi Ranjan

Registrar (Administration) I/c

Memo No. 237 /Apptt.

Dated, Ranchi, the 16/01/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 26/JAJ dated 09.01.2024/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
16.1.24  
Registrar (Administration) I/c